## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(CAA) No.19/ BB/2017	-	Hearing	230/ 232	RMZ Infotech Pvt. Ltd.	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATIP. FOHR SPJ LEGAL Advocale for possible

<u>ORDER</u>

Counsel for petitioner is present. Already ROC Karnataka filed his report. Till date, there is no report from RD As seen from ROC report Karnataka dated 8/9/17 that copy of the report was also communicated to RD. There is no report from the said RD till date. Counsel has filed memo today along with annexure that notice was served on the RD, as per information obtained from India Post website. Counsel also filed synopsis. Orders reserved.

MEMBER(J)

MEMBER(T)